

HIGH COURT OF UTTARAKHAND  
NAINITAL

NOTIFICATION

No. 279 /UHC/Admin.A/2015

Dated: December 09, 2015.

Pursuant to D.O. dated 08.12.2015 of Registrar, Hon'ble Supreme Court of India, New Delhi, Sri Ravindra Maithani, District & Sessions Judge, Almora has been appointed, on deputation basis, as Secretary General, Supreme Court of India, New Delhi w.e.f. afternoon of 11.12.2015. He has to hand over charge of his present post to join as Secretary General, Supreme Court of India, New Delhi accordingly.

**By Order of the Court,**

Sd/  
**(D.P. Gairola)**  
Registrar General.